

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/1455 IA

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Anubha Das,
Principal Judge,
Family Court No. 1,
Guwahati.

Dated Guwahati the 19th March 2019.

Sub: **Station leave Permission.**

Ref:- Letter No. FCG. 76/19 dtd. 19.03.2019 .

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 20.03.2019 till the evening of 23.03.2019. The Counsellor, Family Court No. 1, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/1456 IA dated 19.03.19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Kolias